

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-242/2010/4802/A**

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Rita Kar,  
District & Sessions Judge,  
Nagaon.

Dated, Guwahati the <sup>th</sup> 14 August, 2018.

Sub: **Casual Leave along with station leave permission.**

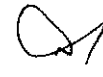
Ref:- Your Letter No. DJN/5977, dtd. 13.08.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave for 2(two) days on 16.08.2018 and 17.08.2018 along with station leave permission from the afternoon of 15.08.2018 till the morning of 18.08.2018 has been granted/~~rejected~~.

The Addl. District & Sessions Judge No. 1, Nagaon and in his absence the senior most Judicial Officer would remain in-charge of your Court & Office during your absence on leave.

Yours faithfully,

 14/8/18

**JOINT REGISTRAR (VIGILANCE)**

